

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

40

T. C.P No. 19/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

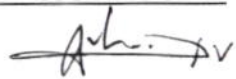
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Devendra Avhad.		
	Adv. for Petitioner.		
	1/b. Thodur Law Associates.		

ORDER

TCP 19/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 3.11.2017

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)